

Title: Need to find permanent solution to Ethnic violence between Santhals and Bodos in Assam and also to include Santhal in Scheduled Tribes list.

SHRI SALKHAN MURMU (MAYURBHANJ): I would like to bring to the kind notice of this august House, through you, Sir, the need for an urgent and permanent solution of the ethnic violence in Assam between Santals and Bodos. Santals and other tribals, who were taken to tea plantation from Jharkhand region by the Britishers over a century are still deprived of many facilities normally accorded to the tribals. They urgently need to be included in the Scheduled Tribe list in Assam since the same people are listed in Bihar, West Bengal, Orissa and elsewhere. The Santals, in the presence of a Central Minister, congregated at Jamshedpur, Bihar on 5th July, 1998 at Santali Bhasa Rally in a very big number from Bihar, West Bengal, Assam and Orissa, etc. and expressed their deep concern over the deplorable situation in Assam and have also strongly demanded for immediate inclusion of the Santal language in the Eighth Schedule of the Constitution.

Therefore, I request the Central Government and the Assam Government to do the needful urgently.
